

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**IA 933 of 2020 in TP 26 of 2016 (CP 46 of 2012)**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2021**

Name of the Company: Pitamberdas R Ruchandani  
V/s  
Radhakishan B Ruchandani & Ors

Rule 11 of NCLT Rules,2016.

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
| 1.           |                               |                    |                       |                  |
| 2.           |                               |                    |                       |                  |

**ORDER**

**(through video conferencing/physical)**

Mr. Pavan Godiawala, Advocate appeared on behalf of Applicant and submitted that the representation of RD is still awaited.

Accordingly, the matter is adjourned.

List the matter on 13.04.2021



**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER TECHNICAL**

Dated this the 16th day of March, 2021



**MANORAMA KUMARI  
MEMBER JUDICIAL**